

**CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,**  
**SHRI. P. P. RAJVAIDYA. (C.R. NO.16)**

**Date : 25.06.2020**

Sr.No.	Case No.	Party	Stage	Next date
1	Cr.B.A. 1470/2020	Mohd. Azim Abu Salem Khan V.s J.N. Marg Pst.	Argument	
2	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Hearing	
3	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Hearing	
4	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Hearing	
5	Cr.B.A. 1455/2020	Mr. Aashutosh Ranade V/s Azad Maidan Pst.	Order	
6	PMLA B.A. 777/2020	State Government ED V/s Rana Kapoor	Order	
7	Cr.B.A. 861/2020	Asif Farooq Khan V.s Marine Drive Pst.	Reply/Say	
8	PMLA M.A. 540/2020	Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Reply/Say	
9	PMLA M.A. 541/2020	Dheeraj Wadhwan V/s Mumbai Zonal Office Mumbai	Reply/Say	
10	PMLA M.A. 545/2020	Kapil Wadhwan V/s Mumbai Zonal Office Mumbai	Reply/Say	
11	PMLA M.A. 546/2020	Dheeraj Wadhawan V/s Mumbai Zonal Office Mumbai	Reply/Say	


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